

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
SPECIAL BENCH (COURT-I)

CP--23/PB/2017

In the matter of :

MC Sharma Associates Consultants (P) Ltd.

.. PETITIONER

SECTION :

Under Section 391/394

Order delivered on 06.11.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

DEEPA KRISHAN  
Hon'ble Member (Technical)

For the Petitioner /applicant : Ms. Sukivti, Advocate  
Mr. Yash Agarwal, Advocate

For the Respondent/Corporate Debtor : -  
For the RD (N) : Mr. Manish Raj, Co. Prosecutor

ORDER

Learned Counsel for the petitioner is present. Ld. representative for the RD & OL are also present. Ld. Counsel for the petitioner submits that compliance to the order dated 14.9.2017 will be complied during the course of the day and an advance copy of the Certificate has been made available to the Ld. Senior Panel Counsel appearing for the Union of India/ROC. Taking into consideration the said request, the petitioner is directed to file the Certificate from the Auditors during the course of the day itself.

Post the matter on 20.11.2017.

Sd/-  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

Sd/-  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)